

12. Unique Identification Authority of India (UIDAI) –

(a) Policy, planning and implementation of Unique Identification Number (UID) for residents in India and all matters related to it.

(b) Unique Identification Authority of India (UIDAI) and connected matters.

13. All matters relating to National Rainfed Area Authority (NRAA).

Special status for Andhra Pradesh

2387. SHRI JESUDASU SEELAM: Will the Minister of PLANNING be pleased to state:

(a) the provisions contained in the Andhra Pradesh Reorganisation-2014, regarding the special category status for the State of Andhra Pradesh, creation of special cell for Seemandhra under Chairmanship of Deputy Chairman, formulation of Bundelkhand –type special development package for Rayalaseema and north coastal Andhra;

(b) the steps being taken by Government; and

(c) the role of State Government of Andhra Pradesh and status of their response ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (SHRI INDERJIT SINGH RAO): (a) to (c) The Andhra Pradesh Reorganisation Act, 2014 does not contain any provision regarding Special Category Status for Andhra Pradesh, creation of Special Cell for Seemandhra under the Chairmanship of Deputy Chairman and Bundelkhand type special development package for Rayalaseema and north coastal Andhra.

While intervening in the debate on Andhra Pradesh Reorganisation Bill 2014 in Parliament on 20th February, 2014 in Rajya Sabha the Government has assured (i) Special Category Status for successor State of Andhra Pradesh comprising 13 districts including the four districts of Rayalaseema and three districts of north coastal Andhra for a period of five years (ii) creation of a Special Cell in the Planning Commission under Deputy Chairman to address the development needs and (iii) Special Development Package for the backward regions of the successor State of Andhra Pradesh on the lines of KBK Special Plan in Odisha and the Bundelkhand Special package in Madhya Pradesh and Uttar Pradesh.

The grant of Special Category Status to Andhra Pradesh is under consideration in Planning Commission. A Special Cell for Andhra Pradesh constituted on 25th March, 2014 in the Planning Commission has been entrusted with taking preparatory steps for Special development package to the backward areas of Andhra Pradesh under Section

46(2) and 46(3) of the Act. Special development package to the backward areas would be worked out based on specific proposals from the Government of Andhra Pradesh after due consultations with the concerned Ministries.

Schemes for BPL in Delhi

2388. SHRI PARVEZ HASHMI: Will the Minister of PLANNING be pleased to state:

(a) whether Government has prepared any list of persons, families, house-holds considering Below Poverty Line (BPL) and Above Poverty Line (APL) for implementation of various programmes in Delhi, if so, the details thereof, constituency-wise; and

(b) the details of targeted List of BPL persons/families/house-holds that have been benefited through the various components of schemes like Khadya Aapoorti Scheme etc. and approximated date to be re-started the application forms for BPL cards ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (SHRI INDERJIT SINGH RAO): (a) and (b) The Government of NCT of Delhi has not prepared any list of persons, families, households considering Below Poverty Line (BPL) and Above Poverty Line (APL) for implementation of various programmes in Delhi. However, the Govt. of NCT of Delhi has prepared a list of eligible households for providing benefits under the National Food Security Act, 2013 (NFSA-2013). In Phase -I, 32.39 lakh people (6.27 lakh household) were included under the Food Security who were having any of the following categories of Ration Card: Antodaya Anna Yojana (AAY), Below Poverty Line (BPL), Jhuggi Ration Card (JRC), Resettlement Colony Ration Card (RCRC). These people started getting the benefits from 1st September, 2013.

Following approval of detailed guidelines for identification of eligible household, applications were invited. In response approximately 15.31 lakhs applications have been received by the department and physical verification of 14.63 lakh households has been completed. The process of issue of ration cards to the fresh applicants has started from the month of July 2014 and 1.20 lakh house-holds have been included so far

Grant for KBK region of Odisha

2389. SHRI BHUPINDER SINGH: Will the Minister of PLANNING be pleased to state:

(a) whether Government is aware of the KBK region of Odisha getting 250 crores as support from Government of India and State Government support 120 crore in the name of State Biju KBK;

(b) whether Government will extend this support till the socio, economic conditions of the people improve; and